

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Civil Miscellaneous Appellate Jurisdiction)**  
**M.A. No. 516 of 2014**

.....  
Shyam Sunder Ram & Others                                 ....     ....     **Appellants**  
   **Versus**  
Md. Irshadul Haque & Others                                 ....     ....     **Respondents**

**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through : Video Conferencing)**

.....  
For the Appellants   : Mr. Prabhash Kumar, Advocate.  
For the Respondent Nos. 4 & 14 : Mr. Arvind Kumar Choudhary, Adv.

**08/09.07.2020.**

On the joint prayer of the parties, let the case be listed tomorrow i.e. on 10.07.2020.

Office is directed to seek instruction from learned trial court about the stage of trial and if the case is fixed for hearing then since when the case is fixed for hearing and what is the expected time to conclude the same?

**(Kailash Prasad Deo, J.)**

Sunil-Jay/-